

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2927
ANSWERED ON:30.03.2012
SIMPLIFICATION OF DONATION OF HUMAN ORGANS
Patil Shri C. R.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to start a Central Procurement and Distribution Organisation to simplify donation of Human Organs;
- (b) if so, the details thereof;
- (c) whether Central Procurement and Distribution Organisation will be responsible for maintenance of donated human organs;
- (d) the steps taken by the Government to save the lines of lakhs of persons who die in India every year due to non transplantation of human organs;
- (e) whether Government plans to provide free medical treatment and medical check up facility to the persons who donate human organs; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIGHULAM NABI AZAD)

(a)to(c) The Organ Retrieval Banking Organisation (ORBO), a national facility and nodal center for the country is already operational at All India Institute of Medical Sciences

(AllMS), New Delhi, with a purpose of encouraging organ donations fair and equitable distribution and optimum utilization of human organs. Moreover, a Model Organ Procurement and Distribution Organization is being set up at Safdurjung Hospital, New Delhi to link with other transplantation centers. A Bio Material Centre is also being set up in the same premises which will provide its services in the field of procurement, banking and distribution of human tissues.

(d) Government has enacted Transplantation of Human Organs Act, 1994 and Transplantation of Human Organs (Amendment) Act, 2011 to provide a system for removal, storage and transplantation of Human Organs for therapeutic purposes. The Amendment Act, 2011 has expanded the scope of near relatives by including grandparents and grandchildren and has also included the tissues under the Act. The Amended Act has provided for appointment of a transplant coordinators at the hospitals registered under this Act to encourage and facilitate deceased organ donation.

(e)&(f) There is no such proposal under consideration in this Ministry.